GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.4785 ANSWERED ON 21.08.2025

IMPLEMENTATION OF SAUBHAGYA

†4785. SHRI NILESH DNYANDEV LANKE:

SHRI BHUMARE SANDIPANRAO ASARAM:

SMT. DELKAR KALABEN MOHANBHAI:

SHRI GYANESHWAR PATIL:

DR. SHIVAJI BANDAPPA KALGE:

Will the Minister of POWER

be pleased to state:

- (a) whether the Government has been able to implement the Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya) successfully in order to provide electricity connections to villages across various States of the country particularly in the State of Maharashtra and Dadra and Nagar Haveli and if so, the details thereof, State-wise;
- (b) if not, the reasons therefor;
- (c) the financial assistance provided by the Government to various States/UTs including Maharashtra for the Saubhagya scheme;
- (d) whether the Government has estimated the number of people still deprived of universal access to electricity in the country including each district of Maharashtra and if so, the details thereof, State / UT-wise; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (e): Government of India has supplemented the efforts of the States through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) etc., to help them achieve the objective of providing reliable power supply to all households. As reported by the States, all the inhabited un-electrified census villages in the country were electrified by 28th April, 2018. Thereafter, during SAUBHAGYA, as reported by States including the State of Maharashtra, electrification of all willing households was completed. Both the schemes stand closed as on 31.03.2022. State-wise details are placed at Annexure-I.

The Central grant by Government of India for SAUBHAGYA scheme was Rs.6330.32 Cr. State wise details, including for Maharashtra, are placed at Annexure-II.

Presently, Government of India is supporting States for grid electrification of left-out households under the Revamped Distribution Sector Scheme (RDSS). It includes works for electrification of Particularly Vulnerable Tribal Group (PVTG) households identified under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan), tribal households under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), Scheduled Caste households under Pradhan Mantri Anusuchit Jaati Abhyuday Yojna (PM-AJAY) and remote & border households under Vibrant Village Program (VVP), wherever found feasible. Till date, based on survey done by the States, works amounting to Rs. 6,487 Cr. have been sanctioned for grid electrification of 13,59,752 households. The State/UT-wise details are placed at Annexure-IV

In addition, under New Solar Power Scheme, works amounting to Rs. 50 Crores have been sanctioned for off-grid solar based electrification of 9,961 households as on 30th June, 2025.State-wise details are placed at Annexure-V.

Number of Households electrified since the launch of SAUBHAGYA scheme including Additional Households achievement under DDUGJY

SI. No.	Name of the States	No of Households electrified
1	Andhra Pradesh*	1,81,930
2	Arunachal Pradesh	47,089
3	Assam	23,26,656
4	Bihar	32,59,041
5	Chhattisgarh	7,92,368
6	Gujarat*	41,317
7	Haryana	54,681
8	Himachal Pradesh	12,891
9	Jammu & Kashmir	3,77,045
10	Jharkhand	17,30,708
11	Karnataka	3,83,798
12	Ladakh	10,456
13	Madhya Pradesh	19,84,264
14	Maharashtra	15,17,922
15	Manipur	1,08,115
16	Meghalaya	2,00,240
17	Mizoram	27,970
18	Nagaland	1,39,516
19	Odisha	24,52,444
20	Puducherry*	912
21	Punjab	3,477
22	Rajasthan	21,27,728
23	Sikkim	14,900
24	Tamil Nadu*	2,170
25	Telangana	5,15,084
26	Tripura	1,39,090
27	Uttar Pradesh	91,80,571
28	Uttarakhand	2,48,751
29	West Bengal	7,32,290
Total		2,86,13,424

^{*}Not funded under SAUBHAGYA Scheme

State Wise Fund released under SAUBHAGYA Scheme

SI. No.	Name of the States	Grant Released (Rs. in Cr.)
1	Arunachal Pradesh	159.79
2	Assam	718.34
3	Bihar	491.38
4	Chhattisgarh	378.71
5	Haryana	8.46
6	Himachal Pradesh	2.02
7	Jammu & Kashmir	45.57
8	Jharkhand	284.31
9	Karnataka	48.03
10	Kerala	66.34
11	Ladakh	5.59
12	Madhya Pradesh	553.64
13	Maharashtra	217.98
14	Manipur	98.58
15	Meghalaya	205.93
16	Mizoram	41.2
17	Nagaland	54.18
18	Odisha	322.68
19	Punjab	0.71
20	Rajasthan	304.54
21	Sikkim	1.9
22	Telangana	16.77
23	Tripura	275.93
24	Uttar Pradesh	1814.62
25	Uttarakhand	43.92
26	West Bengal	169.2
•	Total	6330.32

Household Electrification sanctioned under RDSS

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SI.		Sanctioned	Sanctioned	Total
No	Name of State	Outlay (Rs.	GBS (Rs.	Households
-		Crores)	Crores)	Sanctioned
A.	Addl. HHs Sanctioned under RDSS			
1	Rajasthan	1,526.94	916.16	338,702
2	Meghalaya	435.70	392.13	50,501
3	Mizoram	79.90	71.91	15,167
4	Nagaland	69.55	62.59	10,004
5	Uttar Pradesh	931.04	558.62	251,487
6	Andhra Pradesh	49.24	29.55	15,475
7	Jharkhand	25.16	15.09	4,853
8	Jammu & Kashmir	106.70	96.03	15,359
9	Bihar	238.86	143.32	35,467
10	Assam	785.55	706.99	127,111
11	Arunachal Pradesh	47.11	42.40	6,506
12	Manipur	214.44	193.00	36,972
13	Chhattisgarh	166.55	99.93	34,078
14	Kerala	0.33	0.20	40
15	Madhya Pradesh	1.13	0.68	196
	Total (A)	4,678.19	3,328.60	941,918
В.	Electrification works sanctioned under RDSS in Vibrant Villages			iges
1	Himachal Pradesh*	6.08	5.47	0
2	Arunachal Pradesh	20.18	18.16	1,683
3	Uttarakhand	13.08	11.77	1,154
	Total (B)	39.34	35.41	2,837
	Electrification of PVTG Households through Grid Connectivity under PM-			ty under PM-
C.	JANMAN	_		
C1	Sanctioned under RDSS			
1	Andhra Pradesh	88.71	53.23	24,967
2	Bihar	0.28	0.17	0
3	Chhattisgarh	38.17	22.90	7,077
4	Jharkhand	74.13	44.47	12,442
5	Madhya Pradesh	143.39	86.02	29,290
6	Maharashtra	26.61	15.96	8,556
7	Rajasthan	40.34	24.20	17,633
8	Karnataka	3.77	2.26	1,615
9	Kerala	0.86	0.52	345

10	Tamil Nadu	29.89	17.94	8,603
11	Telangana	6.79	4.07	3,884
12	Tripura	61.52	55.37	11,664
13	Uttarakhand	0.60	0.54	669
14	Uttar Pradesh	1.10	0.66	316
	Sub Total (C1)	516.15	328.31	127,061
C2	PVTG HH electrification covered	under State F	Plan**	
1	Gujarat	0	0	-
2	Odisha	0	0	-
3	West Bengal	0	0	-
	Sub Total (C2)			
	Total (C=C1+C2)	516.15	328.31	127,061
D.	Electrification of Tribal Househo	lds identified	under DA-JGU	A
D1	Sanctioned Households			
1	Andhra Pradesh	19.12	11.47	4,921
2	Arunachal Pradesh	8.20	7.38	1,938
3	Bihar	61.40	36.84	7,117
4	Chhattisgarh	218.44	131.06	39,579
5	Himachal Pradesh	0.49	0.45	93
6	Jammu & Kashmir	89.84	80.85	13,824
7	Jharkhand	92.44	55.47	19,467
8	Karnataka	32.14	19.28	4,229
9	Kerala	5.73	3.44	1,080
10	Madhya Pradesh	284.94	170.97	55,795
11	Maharashtra	23.60	14.16	6,961
12	Rajasthan	197.11	118.26	82,842
13	Telangana	110.73	66.44	26,525
14	Tripura	40.69	36.62	7,677
15	Uttar Pradesh	32.21	19.32	6,867
16	Uttarakhand	0.84	0.75	207
	Sub Total (D1)	1,217.91	772.77	279,122
D2	Sanctioned Public Places			
1	Andhra Pradesh	0.70	0.42	182
2	Arunachal Pradesh	0.04	0.03	9
3	Himachal Pradesh	0.05	0.05	7
4	Jharkhand	8.25	4.95	1,910
5	Kerala	0.15	0.09	17
6	Madhya Pradesh	3.32	1.99	650
7	Rajasthan	0.70	0.42	195
8	Telangana	2.90	1.74	672
9	Tripura	2.31	2.08	512
	•	1	1	

10	Uttar Pradesh	0.13	0.08	30
11	Uttarakhand	0.08	0.07	19
	Sub Total (D2)	18.63	11.92	4,203
	Total (D=D1+D2)	1,236.53	784.69	283,325
E.	Electrification works sanctioned under PM-			
1	Andhra Pradesh	3.50	2.10	811
2	Jharkhand	6.14	3.68	1,782
3	Madhya Pradesh	0.002	0.001	6
4	Maharashtra	6.810	4.086	2,012
	Total (E)	16.45	9.87	4,611
	Grand Total (A+B+C+D+E)	6,486.67	4,486.87	1,359,752

Details of Households sanctioned in Maharashtra

District	Number of households
District	sanctioned
Ahilyanagar	579
Ahmednagar	161
Akola	103
Amravati	13
Beed	262
Bhandara	2
Buldhana	538
C. sambhajinagar	103
Chandrapur	508
Dhule	411
Gadchiroli	495
Gondia	185
Hingoli	818
Jalgaon	384
Jalna	78
Latur	42
Nanded	372
Nashik	3,109
Osmanabad	55
Palghar	1,879
Parbhani	457
Pune	1,035
Raigad	3,837
Satara	50
Solapur	259
Thane	615
Wardha	16
Washim	211
Yavatmal	881
Kolhapur	6
Sindhudurg	65
Grand Total	17,529

Off-grid solar based household electrification sanctioned under New Solar Power Scheme

SI. No.	States	No. of households Sanctioned
(a)	Andhra Pradesh	1,675
(b)	Chhattisgarh	1,578
(c)	Jharkhand	2,342
(d)	Madhya Pradesh	2,060
(e)	Karnataka	179
(f)	Kerala	98
(g)	Telangana	326
(h)	Tripura	1,703
Total		9,961